

Declaration of assets and Liabilities

4040 (FM02)

Year 2022-23

belonging to Bihar Vidhan Sabha Service and presently working as Office Attendant give here in below the details of the assets (immovable, movable, bank balance, etc) of myself, my spouse and dependant *

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	self	Spouse Name(s) BEBEE KUMARI	Dependent-1 Name	Dependent-2 Name	Dependent-3 Name
(i)	Cash	30,000/-	11,000/-	NIL	NIL	NIL
(ii)	Deposits in Bank, Finacial Institutions and Non-Banking Financial Companies	SBI BVM, 1,75,000/-	NIL	NIL	NIL	NIL
(iii)	Bond, Debentures and Shares in companies	SIP-4000/- MONTHLY SBI	SIP-2000/- MONTHLY SBI	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Saving, LIC Policeis, etc	LIC Premium 22000/-yearly	LIC PREMIUM 6,000/- YEARLY	NIL	NIL	NIL
(v)	Motor Vehicles (details of make.etc)	NIL	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	GOLD- 10gm 50,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/ interests	NIL	NIL	NIL	NIL	NIL

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*Dependant here means person substantially dependent on the income of the employee.

B. Details if Immovable assets

[Noe: Properties in joint ownership the extent of joint ownership will also have to be indicated]

SI. No.	Description	self	Spouse Name(s)	Dependent-1 Name	Dependent-2 Name	Dependent-3 Etc. Name
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL •	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Building (Commercial andresidential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL .	NIL	NIL	NIL	NIL
(iv)	House / Apartments, etc Location (s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL .	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabitites/ overdues to public financial institutions and government dues:

SI. No.	Description	Name & address of Bank / financial Institutions(s)/ Department(s)	Amount out standing as on01/02/2023
(a)	(i) Loans from Banks		

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(ii) Loans fr	om Financial Institutions	NIL	NIL
(iii) Govern (a) dues t	ment Dues: o department ith government	NIL	NIL
	o departments dealing upply of water	NIL	NIL
	of departments dealing upply of electricity	NIL	NIL
	o departments dealing elephones	NIL	NIL
gover (inclu	o departmets dealing with nment transport ding airctaft and pters)	NIL	NIL
	dues, if any	NIL	NIL
[Also indica	Tax including surcharge atethe assessment year ncome Tax Return filed. ermanent Account AN)]	Assessment Year 2022-23 PAN No- AIJPY6314Q	
	Tax [Also indicate the t year upto wich Wealth filed]		
(iii) Sales T	ax [Only in case of / business]		it.
(iv) Proper	ty Tax		

c. Personal Detail

GPF/CPF/PRAN No:PTS/BLA-1167

Gendre:-

M (M/F)

Date of Birth :-

0 5 0 3 1 9 7 4 (DD/MM/YYYY)

Class / Group:-

c (A/B/C)

Cadre :-

Bihar Vidhan Sabha Sachiwalaya service

(Full Name e.g. B.A.S.- Bihar Administrative Service,

B.S.S. Bihar Secretariat Service etc.)

Home District:-

BHAGALPUR

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I hereby declare that the above details are true to the best of my knowledge and belief,

Signature: - 977 - 971 - 21129

Name of Employee:- KUNDAN KUMAR YADAV

Designation:- Office Attendant

Department:- Bihar Vidhan Sabha, Patna

Note: Please sign each page of the deciaration. Asset declaration form

must be in A4 size white paper with computer typed (single side)

in prescribed format.

Place:

Date:

Patna

2/2/2023